

**THE HIGH COURT OF ORISSA: CUTTACK**

File No. III-A-05/2023/.....13649..... Dtd. 24.08.2023

**NOTICE**

In continuation to the previous Notice No. 13366 Dtd. 21.08.2023, it is hereby notified that the Bidders namely 'M/S. Greatman, Rajgangpur' and 'Divine Enterprises, Plot No-298/38 Nandan Vihar, Bhubaneswar-751024' are found successful in physical demonstration of both the sanitary napkin vending machine and incinerators. Their Financial Bid will be opened on 25.08.2023 at 3.15 P.M. in the New Conference Hall of this Court.

Both the bidders are requested to remain present in the said venue by 3.00 P.M. on the same day positively.

By order

*fm*  
24/8/2023

**Registrar (Judicial)**  
**High Court of Orissa**

**Memo No. 13650(2) Dtd. 24.08.2023**

Copy forwarded to-

1. The superintendent, Computer Section, for uploading the same in the OHC website
2. Office Notice Board for information.

*fm*  
24/8/2023

**Registrar (Judicial)**  
**High Court of Orissa**